

VOLUNTARY DISCLOSURE OF ASSETS AS ON THE DATE OF DECLARATION

(In terms of the Resolution passed by the Full Court of the Madras High Court on 03rd September 2009)

Name : Justice **T. RAJA**

Date of Appointment : 31.03.2009

S.No	Items	Description	Particulars		Remarks
			Self	Spouse & Dependents	
1	Landed Property	a) House Property	<p>1) Residential Flat at 85/4, Pandava Nagar, Mayur Vihar-I, Delhi-91 (850 Sq.ft) purchased in the year 1997. Cost of the Flat Rs.10 lakhs.</p> <p>2) Vacant Plot 10 cents in Ulaganeri, Madurai purchased for Rs.21,970/- in the year 2001.</p> <p>3) Vacant house site in Thenor Village 2 cents (inherited)</p> <p>4) Booked a Flat in Supreme Court Bar Association, Multistate Co-operative Group Housing society at Noida in the year 2003. As on today subscription amount Rs.13,00,00/- approximately has been paid. Flat not ready for handing over possession.</p>	<p>1) Residential Plot - 9 cents in Plot.No.33 & 34 Jubilee Town, Gomathipuram, Madurai. Gifted by her mother on 15.07.2002 and cost of construction is Rs.7 lakhs.</p> <p>2) 15 cents of vacant plot in Kaviyarasu Kannadasa Nagar, Mayeelankundu, Madurai (Gifted by her mother on 15.07.2002)</p>	

S.No	Items	Description	Particulars	Remarks
		b) Agricultural Dry land.	<p><u>1. Parapatti Village Madurai District</u></p> <p>a) 1.40 Std. Acres purchased in the year 2008 for Rs.1,26,720/-</p> <p>b) 1.30 Std. Acres purchased in the year 2008 for Rs.1,27,000/-</p> <p>c) 4.04 Std. Acres purchased in the year 2007 for Rs.3,63,600/-</p> <p>d) 4.05 Std. Acres purchased in the year 2007 for Rs.3,96,860/-</p> <p><u>2. Aviyoor Village, Virudhunagar District</u></p> <p>a) 2.52 Std. Acres purchased in the year 2007 for Rs.2,26,800/-</p> <p>b) 0.60 Std. Acres purchased in the year 2008 for Rs.57,555/-</p> <p><u>3. Kariamangalam Village, Hosur Taluk, Krishnagiri District</u></p> <p>0.41 Std. Acres purchased in the year 2006 for Rs.87,550/-</p> <p><i>[Totally 14.32 Std. Acres of Agricultural Dry land]</i></p>	
		c) Agricultural Wet land	<p><u>Thenor Village</u></p> <p>0.14 Std. Acres purchased in the year 2006 for Rs.21,000/-</p>	

S.No	Items	Description	Particulars	Remarks	
2	Securities & Investments	<p>a) Savings Bank (Name of the Bank & Cash Balance)</p> <p>b) Fixed Deposits</p> <p>c) Shares (Name of the Company)</p>	<p>Canara Bank Delhi – S.B.A/c. balance Rs.54,740/- as on today.</p> <p>HDFC S.B.A/c. balance Rs.4,33,553/-</p> <p>-----</p> <p>ICICI Prudential Pension Policy – Policy No.5605923 for Rs.1,00,000/- in 2007 for Rs.1,00,000/- in 2008 for Rs.1,00,000/- in 2009</p> <p>-----</p> <p>500 shares in UTI Master shares purchased in the year 1992 for Rs.5,000/-</p>	<p>HDFC S.B.A/c. balance Rs.19,300/- as on today.</p> <p>Indian Bank S.B.A/c. balance Rs.50,000/- as on today.</p> <p>ICICI S.B.A/c. balance Rs.55,507/- as on today.</p> <p>-----</p> <p>HDFC Unit Linked Pension Plus Policy No.11518648 taken on 11.01.2008 for Rs.10,00,000/- (Maturity in the year 2018)</p> <p>-----</p>	
		d) Insurance	<p>1) LIC Money Back Policy for Rs.1,00,000/- Policy No.11160947 Date of Commencement 1994.</p> <p>2) LIC Endowment Policy for Rs.5,00,000/- Policy No.113521110 Date of Commencement 2002.</p>	<p>1) LIC Life Insurance Policy in the name of R.Prahadeeswaran, for Rs.1,00,000/- Policy No.112864630 dated 20.04.2000.</p> <p>2) ING Life Insurance Policy in the name of R.Prahadeeswaran for Rs.50,000/- Policy No.01289953 dated 13.10.2008.</p>	

S.No	Items	Description	Particulars		Remarks
			<p>3) ING Life Insurance Policy in the name of R.Prahadeeswaran for Rs.50,000/- Policy No.01444995 dated 28.02.2009.</p> <p>4) ING Life Insurance Policy in the name of R.Raja Narayanan for Rs.50,000/- Policy No.01292018 dated 28.10.2008</p> <p>5) ING Life Insurance Policy in the name of R.Raja Narayanan for Rs.50,000/- Policy No.01433604 dated 28.10.2008</p>		
3	Other Assets (Movable)	<p>a) Jewellery (by approximate weight)</p> <p>b) Vehicles (date & cost at the time of purchase)</p>	<p>2 Neck Chains – 11 Sovereigns</p> <p>4 Rings – 5 Sovereigns</p> <p>1. Maruthi Wagon-R Regn.No.DL 9CD-5659 Purchased in the year 2003, cost at the time of purchase Rs.4,30,000/- by availing loan from City Bank. The loan was fully repaid in 2008.</p> <p>2. Skoda (Octavia) Regn.No.TN 59 AK 4545 Purchased in the year 2008, by taking loan of Rs.8,00,000/- from HDFC</p>	80 Sovereigns of Gold Jewellery presented to her at the time of marriage by her family.	

S.No	Items	Description	Particulars	Remarks
			Bank Madurai.	
4	liabilities	Loans, if any.	1) Rs.6,92,294/- car loan from HDFC Bank Madurai for Skoda (Octavia). 2) Rs.10,00,000/- Personal Loan. (already shown in the I.T returns)	- Nil -

3	Other Assets (Movable)	<p>a) Jewellery (by approximate weight)</p> <p>b) Vehicles (date & cost at the time of purchase)</p>	<p>2 Neck Chains – 11 Sovereigns</p> <p>4 Rings – 5 Sovereigns</p> <p>Total – 16 Sovereigns</p> <p>-----</p> <p>1. Maruthi Wagon-R Regn.No.DL 9CD-5659 Purchased in the year 2003, cost at the time of purchase Rs.4,30,000/- by availing loan from City Bank. The loan was fully repaid in 2008.</p> <p>2. Skoda (Octavia) Regn.No.TN 59 AK 4545 Purchased in the year 2008, by taking loan of Rs.8,00,000/- from HDFC Bank Madurai.</p>	<p>Folding Chain –12 Sovereigns</p> <p>Chain – 14 Sovereigns</p> <p>8 Bangles – 11 Sovereigns</p> <p>2 Bangles – 5 Sovereigns studded with stones</p> <p>Neckless – 10 Sovereigns</p> <p>Small Neckless– 4 Sovereigns</p> <p>Ring&Earrings– 10 Sovereigns</p> <p>Small Neck – 13 Sovereigns Chains</p> <p>Total – 79 Sovereigns</p> <p>-----</p>	
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